

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
STARRED QUESTION NO. *221
TO BE ANSWERED ON 17.03.2022

ASSISTANCE TO MSME SECTOR

*221. SHRI D.M. KATHIR ANAND:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has provided any financial assistance for the revival of Micro, Small and Medium Enterprises (MSMEs) in Tamil Nadu;
- (b) if so, the details thereof and the funds allocated during the last three years and the current year;
- (c) the measures taken/ proposed to be taken by the Government to protect the interests of employers and employees of MSME sector;
- (d) whether millions of people employed in MSME sector have lost their jobs during the Covid pandemic; and
- (e) if so, the details thereof and the steps taken by the Government to provide jobs to those who were rendered jobless during the pandemic?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NARAYAN RANE)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA
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(a) to (c): The Government has taken a number of recent initiatives vide programmes, schemes and declarations under Aatmanirbhar Bharat Abhiyan and Union Budget announcements, which *inter alia* include mitigating the negative impact of COVID-19 for Micro, Small and Medium Enterprises (MSMEs) in the country, including Tamil Nadu. Some initiatives for financial assistance include the following:

- (i) Rs. 4.5 lakh crore Collateral free Automatic Loans under Guaranteed Emergency Credit Line (GECL)/Emergency Credit Line Guarantee Scheme (ECLGS) for businesses, including MSMEs (now enhanced to Rs. 5 lakh crore and extended till 31.03.2023) (Implemented by DFS);
- (ii) Credit Guarantee Scheme for Subordinate Debt (CGSSD) (extended till 31.03.2023); and
- (iii) Equity infusion through Self Reliant India Fund (SRI Fund).

Additionally, during the pandemic period, MSMEs have also been supported by the ongoing financial assistance schemes of this Ministry i.e.

- (i) Prime Minister's Employment Generation Programme (PMEGP) which is a major credit-linked subsidy programme aimed at generating self-employment; and
- (ii) Credit Guarantee Scheme (CGS) to strengthen credit delivery system and to facilitate the flow of credit to the Micro and Small Enterprise sector without the hassles of collateral and third party guarantee.

All the schemes implemented by the Ministry of MSME are Central Sector Schemes & funds are not allocated State /UT wise. Details of the above schemes for Tamil Nadu are as below:

S. No.	Name of the Scheme	2018-19	2019-20	2020-21	2021-22
1	Guaranteed Emergency Credit Line (GECL): (i) No. of guarantee issued to MSMEs (ii) Loan Amount guaranteed (in Rs. Crore)	Not Applicable	Not Applicable	6,18,504 17,059.11	2,28,975 6,150.02
2	Credit Guarantee Scheme for Subordinate Debt (CGSSD): (i) No. of guarantee issued (ii) Approved guarantee amount (In Rs. Crore)	Not Applicable	Not Applicable	74 9.10	15 2.45
3	Prime Minister's Employment Generation Programme (PMEGP): (i) Micro unit assisted (ii) Margin Money Disbursed (In Rs. Crore)	5,185 132.91	5,172 123.48	5,188 138.82	4,354 126.12
4	Credit Guarantee Scheme (CGS): (i) No. of guarantee issued (ii) Amount of Guarantee (In Rs. Crore)	37,692 2,543.01	89,725 4,352.82	61,535 3,343.95	39,154 3,437.24

Note: Data for FY 2021-22: ECLGS as on 28.02.2022, CGSSD as on 28.02.2022, PMEGP as on 01.03.2022 and CGS as on 28.02.2022

Source: ECLGS: DFS, M/o Finance; CGSSD & CGS: CGTMSE, Mumbai and PMEGP: KVIC, Mumbai.

In the Union Budget 2022 the Government has also announced that Ministry of MSME's Udyam portal will be linked to Ministry of Labour & Employment's e-Shram and National Career Service (NCS) portals and Ministry of Skill Development & Entrepreneurship's Aatmanirbhar Skilled Employee Employer Mapping (ASEEM) portals will be interlinked.

(d) & (e): As informed by Ministry of Labour & Employment, the Government has launched Aatmanirbhar Bharat Rojgar Yojana (ABRY) with effect from 1st October, 2020 as part of Aatmanirbhar Bharat package 3.0 to incentivize employers for creation of new employment along with social security benefits and restoration of loss of employment during COVID-19 pandemic. The terminal date for registration of beneficiaries has been extended from 30.06.2021 to 31.03.2022. Benefits have been provided to 50.81 lakh beneficiaries through 1.33 lakh establishments till 28.02.2022.
